What do you want to do ?... {Interruptions}.....

THE DEPUTY CHAIRMAN: What do you want to say? ... (interruptions) ...

SHRI V. NARAYANASAMY: (Pondicherry): Madam, I have given a notice ... (Interruptions)...

THE DEPUTY CHAIRMAN: We want to settle the matter. We do not want to create a rumpus in the House. We are trying to settle the matter. The Opposition should listen to the statement. It is listed. He is the Minister concerned. He should make a statement. He is in his right to make a statement and you are in your right to question him. So, please have patience and listen to him. (interruptions)

श्री एउ० स० ग्रह्लूबालिया(बिहार):
महोदया, पहले स्टेटमेंट सुन लिया जाए ।
सदन स्टेटमेंट सुनना चाहता है । महोदया,
यह स्टेटमेंट चाहते हैं या नहीं? नहीं,
तो इसे टेबन पर रखें, हम चर्चा करेंगे
हम चर्चा करों के निष्ण तैयार हैं।

{Interruptions}

THE DEPUTY CHARIMAN: Let him read.

SHRI SIKANDER BAKHT:

We have been listening to too many statements but have you come to a ay conclusion?... [Interruptions]...

बहुत स्टेटमेंट सुने हैं। इतने स्टेटमेंट सुनकर हव क्या करेंगे ?

بہت اسٹیٹنٹ شینے ہیں ، آنے اسٹیٹنٹ سن کر ہد کی کریں گئے -

डा० एरली मोहर जोशी: महोदया, इनका बयान सो 15 मार्च को संसद में ;-[]Transliteration in Arabic Script. हो चुका है। ...(व्यवधान)...

जपतमापित: देखिए शास्त्री जी, किसी को प्रपराधी कहना, नहीं कहना, यह हमारा काम नहीं है।

You ask him questions...[Interruptions)...! am not allowing him.

Statement by Minister Import of Sagar

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): Madam, the, sugar production in country reached a record level of 134. 11 lakh I tonnes during 1991-92 sugar season. Thereafter in the next 1992-93 season it decreased to 106.09 lakh tonnes mainly account of the fall in cane production consequently of sugar production in many of the major sugar producing States as also the due to diversion of cane for gur and khand-sari manufacture. .. (Interruptions)... For the current 1993-94 season, due to the continued diversion of cane to the gur and khandsari sectors, specially in Uttar Pradesh and also due to the further fall in cane/sugar production in the major sugar producing State of-Maharashtra, the sugar production-declined furtherand is now expected to be of the order of 96 lakh tonnes. The decliro. in production during these two seasons led to the decrease in the overall availability of sugar for domestic consumption.. {Interruptions} ...Accordingly, to adequate availability and also to contain the prices of sugar during the remaining part of the current season and early next season, it was decided to allow import of sugar under OGL and an announcement to this effect was made in Parliament on 15th March, 1994. No customs duty or additional customs duty is levied on such imports. It is expected that this measure would help augment domestic supply and keep the open market price of sugar under

उपसमापित: ग्राप बैटिए। .. (व्यवघान)

भी विष्णु कांत शास्त्री (उत्तर प्रदेश): महोदया...(व्यवधान)

उपसभापतिः शास्त्री जी, बैठिए। श्राप ही की पार्टी का कोई खड़ा है इसलिए उनकी बात...(स्थवधान)

डा० मुरली मनोहर जोशी: महोदया, इस चीनों के घोटाले में 5 हजार करोड़ रूपये कम से कम घोटाला हुआ है और वह घोटाला सामान्य तौर पर गरीब आदमी की जेब काट कर हुआ है। हर कंज्यूमर को 5 से 6 रूपया प्रति किलोग्राम दाम का ज्यादा देना पड़ रहा है...(व्यवधान) मह सवाल सीमित नहीं है। ...(व्यवधान)

उपसम्भापतिः जोशी जी, देखिए, एक मिनट ध्लीजः...(श्यवधान) प्लीजः, भाईर...(श्यवधान)

का० मुरली मनोहर जोशी: हम नहीं सुनेंगे, प्रधान मंत्री का ही बयान होना चाहिए।

उपसभापित: देखिए, यह कोई तरीका नहीं है, रिवाज नहीं है, क्वेंशन नहीं है, ट्रेडीशन नहीं है... (ध्यवधान)एक मिनट प्लीज, ग्रार्डर, बैठ जाइये। ... (ध्यव-धान)

I am not allowing anybody.

देखिए, सिकन्दर बस्त साहब खड़े हैं। बैठिए, बैठ जाइये। देखिए, सिकन्दर बस्त साहब कुछ कह रहे हैं। ...(ध्यवघान)

श्री विष्णु कांत सास्त्री: यह कोई तरीका नहीं हैं। ...(व्यवधान)

उपसभापति: ग्राप बैठ जाइये,

مشری سکندر سجنت : صدرصاحبه میں میر منہیں یا رہا ہوں . . « مداخلت " . .

THE DEPUTY CHAIRMAN: 1 have permitted, him.

ठिए ... (व्यवधान) जरूर बोलिए (व्यवधान) बाकी लोग बंट जाएं, प्लीज (व्यवधान) सिकन्दर वख्त साहब प्राप क्या कह रहे हैं।

भो सिकन्दर बख्तः सदर साहिबा, मैं यह जानना चाहता हूं,

رش مکندر کات : صدرصاحب میں ۔ پیروس 2 سک کال -

Is there any sense in Kalp Nath Raij' making a statement? What da you want to derive from his statement? Unfortunately, he is the one and he cannot deny the particular scam which has taken place What does he want to prove?

मुझे ग्राप सिर्फ इतना बता दी बिए कि इनके बयान में हासिन क्या होना है कि क्या ये प्रयन इस्तीके का एनान करना चाहते हैं? अगर ऐसा चाहते हैं, तो बड़े शौक में यहां खड़े हो हर करें। ग्राखिर करना क्या चाहते हैं.

شرى سكندر كبت: مجهم ف آب اتنا بتاديجة كدائن كه بيان سه حاصل كبابونا سم - كبايد ابنة استعنى كا اعلان كزاج بهة بين - الخرايسا جابت إي توبر عشوق سه يهان كمرس بوكر كري - آخر كرنا كب

£Ex purged as ordered by the Chan.

I have to decide what the 'tarika' is (*Interruptions*).

श्री सिकन्वर बख्त : सदर साहिबा. मैं समझ नहीं पा रहा हूं...(स्वबधान) DR. MURLI MANOHAR JO-SHI: That is not an answer to this. (Interruptions)...

SHRI V. NARAYANASAMY: We want the statement from the Minister and not from the Prime Minister. (Interruptions)...

SHRI GURUDAS DAS GUP-TA: The Prime Minister should come here. There is no discussion without the Prime Minister. (Interruptions)...

THE DEPUTY CHAIRMAN: I lease.

Please don't make it a roadside noise. Please note. I request once again, lease don't make this House a footpath. Please don't do it. {Interruptions}...

डः० बुरली मनोहर जोशो: ग्राप सारे देश में भ्रष्टाचार फैला रहे हैं, हम उसके खिलाफ ग्रावाज भी न उटाएं? ...(व्यवधान)...

श्री भिकस्टर इंड. : कमाल हो गया है। यह स्टेटमेंट है या क्या है? ... (व्यवधान)...

श्रो एतः एसः अर्नुवालियाः मैडम, ग्रगर वे इस तरह से करेंगे तो नेक्स्ट ग्राइटम जो भी लिस्टिड हैं, उसको लीजिए। ...(अववधान)...ग्रगर ये सवाल नहीं पूछना चाहते तो नेक्स्ट ग्राइस्म ले लीजिए। ...(अववधान)...

THE DEPUTY CHAIRMAN: Shri V. Narayanasamy. (Interruptions).

SHRI V. NARAYANASAMY: Madam, I am satisfied with the statement. I don't want to seek, any clarification. (Interruptions).

SHRI S. JAIPAL REDDY: "Madam,, what is the problem in -calling the Prime Minister? (*Interruptions*).

THE DEPUTY
Shri Gurudas Das
Gupta. (Inter
ruptions). Shri S.
(Interruptions).

CHAIRMAN:
Gupta. (Inter
Jaipal K..dy.

SHRI S. JAIPAL REDDY:

What is the difficulty in casing the Prime Minister? (*Interrupiiors*). There are many questions which do not relate. .(*Interruptions*).

उद्धमापित: बैठ जाइए। ग्राप लोग बैठ जाइए, इस तरह में ग्रच्छा नहीं लगता है। .. (ब्यवधान)..बैठ जाइए, बैठ जाइए, ग्राप भी बैठ जाइए। ... (ब्यवधान)...बैठिए, खड़े रहना ग्रन्छा नहीं लगता है। ... (ब्यवधान)...

SHRI S. JAIPAL REDDY: Madam, our apprehensions which.. (Interruptions).

THE DEPUTY CHAIRMAN:

T am not allowing. Daveji, it is not proper. (*Interruptions*). I am not allowing. This is not proper, (*interruptions*).

SHRI S. JAIPAL REDDY : O.ir apprehensions.. (Interruptions).

SHRI S. K. T. RAMACKAN-DRAN (Tamil Nadu): Madam, they are. .{Interruptions}.

THE DEPUTY CHAIRMAN:

May I ask you to keep quiet? You are nobody to tell me whom I should call. It is up to me to call you. Please keep quiet and don't disturb the House.

SHRI S. JAIPAL REDDY: The apprehensions we articulated in the morning have been resoundingly confirmed by the statement which the Minister is deemed to have read out on the floor of this House. This statement is a big wash-out. The questions which we are to address do not merely pertain to the Food Ministry. They pertai to the Prime Minister's Office. The y

डा० मुस्<mark>ती मनोहर कोशी:</mark> यह भारत के संरक्षण का पक्ष आफ लीजिए.. (व्यवधान)

उपतमापितः जोगीजी, आप सवाल नहीं करने दे रहे तो आप उन्हें प्रोटेक्ट कर रहे हैं। कारायगस्वामीजी तो सवाल करना चाह रहें है। आप भीकरिए।

क्षः मुख्ली मनोहर जोशी: विल्कुल नहीं । नहीं ।

No, no. {Interruptions)...

SHRI V. NARAYANASAMY: Madam, lam a member of this House. I have a right to seek clarifications from the Minister. {Interruptions}... I have a right to seek clarifications from the Minister. (/«-t rruptions)... Madam, as a Member of this House, I have a right to seek clarifications. I would like to know from the Minister... {Interruptions}...

SHRI SIKANDER BAKHT:

This sort of a statement is a shame. It is a shame for any Government. (Interruptions).. Can you call it a statement? It is purely a whitewash. (Interruptions).. It is a whitewash in a very wild way. It is just a fraud on the whole country. That is what you are doing. (Interruptions)... It is fr.aud. (Interruptions)... It is fr.aud. (Interruptions)...

SHRI S. JAIPAL REDDY: There is nothing in this statement.

DR. MURLI MANOHAR JO-SHI : The Prime Minister has to come. {Interruptions}...

SHRI SIKANDER BAKHT: It is a fraud. {Interruptions}... It is a fraud. {Interruptions}...

SHRI S. JAIPAL REDDY: There is nothing in this statement. *[Interruptions]*...

SHRI SIKANDER BAKHT: This sort of a statement is a shame.

(Interruptions).. What sort of a statement has he given? (Interup' tions).. You are looting the country-(Interruptions).. You are looting the country with this sort of a statement. (Interruptions).. This is a fraud. This statement is a fraud. (Interruptions)..

SHRI GURUDAS DAS GUPTA:

श्री विष्णु कान्त शा ली : एक क इशने चीनी के क्षाम बढ़ गए। ... (व्यवधान) डा॰ मुरली मनोहर जोशी प्रधाननंत्री से कम नहीं सुनेंगे ... (व्यवधान) THE DEPUTY CHAIRMAN: Just a minute. (Interruptions)...

एक मिनट । प्लीज खामोश रहिए ।(व्यवधान) एक मिदट । . . . (व्यवधान)~~~

Please sit down. {Interruptions}.. Please sit down.

बैंदिए। बैंदिए बैंट जाइए प्लीज बंटिए

One minute. {Interruptions)..

There is one submission, Madam. बैठिए। उन्हें जवाब देने दीजिए।... (स्थवधान)

{Interruptions)..

THE DEPUTY CHAIRMAN:

Please sit down. (Interruptions).. I am not allowing. Please sit down. (Interruptions).. Just one minute. If you are not satisfied with the statement, you question him. (Interruptions)..

SHRI S. JAIPAL REDDY : No, no. {Interruptions}..

DR. MURLI MANOHAR JO-SHI: We will put the questions to the Prime Minister only. (*Interruptions*)...

THE DEPUTY CHAIRMAN: The Prime Minister can be called in respect of his Ministry and not in respect of the other Ministries. *[Interruptions)*.. The Prime Minister has delegated this Ministry to him. He should answer the questions. *[Interruptions)*.. Please sit down. He is responsible. *[Interruptions)*..

DR. MURLI MANOHAR JO-SHI: That is not an answer to this. {Interruptions}...

,SHRI V. NARAYANASAMY: We want the statement from the Minister and not from the Prime Minister. {Interruptions}...

SHRI GURUDAS DAS GUPTA: The Prime Minister should come here. There is no discussion without the Prime Minister. (*Interruptions*)..

THE DEPUTY CHAIRMAN: [] ease.

देखिए, ग्राप जो सड़क पर करते हैं बीहेदियर, वह हाऊस से मत करें।

Please don't make it a roadside noise. Please note. I request once again, lease don't make this House a footpath. Please don't do it. [Interruptions]..

डा॰ मुरली भनोहर जोशी: ग्राप सारे देश में अष्टाचार फैला रहे हैं, हम उसके खिलाफ ग्रावाज भी न उठाएं? ...(स्यवधान)...

श्री तिकस्य ६६३ : कमाल हो गया है। यह स्टेटमेंट है या क्या है ? ... (स्वच्छान)...

श्रो एवज एसज अइनुवालिया: मैडम, अगर श्रे इस तरह से करेंगे तो नेक्स्ट आइटम जो भी लिस्टिड है, उसको लीजिए। ...(व्यवधान)...अगर ये सवाल नहीं पूछना चाहते तो नेक्स्ट आइटम ने लीजिए। ...(व्यवधान)...

THE DEPUTY CHAIRMAN: Shri V. Narayanasamy. (Interruptions).

SHRI V. NARAYANASAMY: Madam, I am satisfied with the statement. I don't want to seek any clarification. (Interruptions).

SHRI S. JAI PAL REDDY: Madam, what is the problem in calling the Prime Minister? (*Interruptions*).

THE DEPUTY
Shri Gurudas Das
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ruptions). Shri S.
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Jaipal Reddy.

SHRI S. JAIPAL REDDY: What is the difficulty in calling the Prime Minister? (*Interruptions*). There are many questions which do not relate.. (*Interruptions*).

उपसभाषित: बैठ जाइए। श्राप लोग बैठ जाइए, इस तरह में श्रच्छा नहीं लगता है। ...(ब्यब्धान)..बैठ जाइए बैठ जाइए, श्राप भी बैठ जाइए। ... (ब्यब्धान)...बैठिए, खड़े रहना श्रच्छा नहीं लगता है।(ब्यब्धान)...

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THE DEPUTY CHAIRMAN: I am not allowing. Daveji, it is not proper. (*Interruptions*). I am not allowing. This is not proper. (*Interruptions*).

SHRI S. JAIPAL REDDY: Oatapprehensions .. (*Interruptions*).

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THE DEPUTY CHAIRMAN: May I ask you to keep quiet? You are nobody to tell me whom I should call. It is up to me to call you. Please keep quiet and don't disturb the House.

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डा० मुक्ती मनोहर जोशी: यह भारत के संरक्षण का पक्ष आफ लीजिए.. (ज्यवधान)

उपत्रमापितः जोशी जी, आप सवस्त नहीं करने दे रहे तो आप उन्हें प्रोडेक्ट कर रहे हैं। तारायणस्वामी जी तो सवाल करना चाह रहें है। आप भी करिए।

डा अमुरली मनोहर जोशी : बिल्कुल नहीं । नहीं ।

No, no. (Interruptions)...

SHRI V. NARAYANASAMY:

Madam, I am a member of this House. I have a right to seek clarifications from the Minister. (*Interruptions*)... I have a right to seek clarifications from the Minister. (*Intruptions*).. Madam, as a Member > f this House, I have a right to seek clarifications. I would like to know from the Minister,.. (*Interruptions*)...

SHRI SIKANDER BAKHT:

This sort of a statement is a shame. It is a shame for any Government. (Interruptions).. Can you call it a statement? It is purely a whitewash. (Interruptions).. It is a whitewash in a very wild way. It is just a fraud on the whole country. That is what you are doing. (Interruptions) ... That is what you are doing. (Interruptions)... It is fr.aud. (Interruptions)...

SHRI S. JAIPAL REDDY: There is nothing in this statement.

DR. MURLI MANOHAR JO-SHI: The Prime Minister has to come. (Interruptions)...

SHRI SIKANDER BAKHT: It is a fraud. (Interruptions)... It is a fraud. (Interruptions)...

SHRI S. JAIPAL REDDY: There is nothing in this statement. (*Interruptions*)...

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SHRI GURUDAS DAS GUP TA:

भी विष्णु कान्त सा ली : एक क इतिन चीनी के दाम बढ़ गए। ... (ध्यवधान) डा॰ मुरली मनोहर जोशी प्रधानमंत्री से कम नहीं सुनेंगे ... (ध्यवधान)

THE DEPUTY CHAIRMAN Just a minute. (Interruptions)..

एक मिनट । प्लीज खामोश रहिए । (व्यवधान) एक मिदट । . . . (व्यवधान)----

Please sit down. (Interruptions).. Please sit down.

बै**ठिए। बैटिए बैठ** जाइए प्लीज बैठिए

One minute. (Interruptions)...

वैठिए। उन्हें जवाब देने दीजिए।.. (**ध्यवधान**)

There is one submission, Ma dam. (Interruptions)...

THE DEPUTY CHAIRMAN Please sit down. (Interruptions). I am not allowing. Please sit down (Interruptions).. Just one minute If you are not satisfied with the statement, you question him. (Interruptions)..

SHRI S. JAIPAL REDDY: No no. (*Interruptions*)..

DR. MURLI MANOHAR JO SHI: We will put the questions t(the Prime Minister only. (Interrup tions)..

THE DEPUTY CHAIRMAN The Prime Minister can b[£] Called in respect of his Ministry and no in respect of the other Ministries (*Interruptions*).. The Prime Ministe has delegated this Ministry to him He should answer the questions (*Interruptions*).. Please sit down He is responsible. (*Interruptions*)..

SHRI S. JAIPAL REDDY: Madam, what is the difficulty for the Prime Minister to come? (*Interruptions*)

DR. BIPLAB DASGUPTA (West Bengal): If this is the wish of the House, let the Prime Minister come. .[Interruptions)

जा॰ मुरली मनोहर जोशी: मैडम, मामला इतना गंभीर है, इसमें सारे देश का सवाल है। सारा देश जानना चाहता है कि ग्राज इसके पीछे कौन हैं। ... (ज्यवकान)

उपसमापित: श्रापके सामने मंदी कैंद्रे के बाप मवाल करी कर उने हैं। He is the Minister. He should answer. .(Interruptions)

डा॰ मुरली मनोहर जोशी: ... (व्यवधान) सारी सरकार का सवाल है। ट्रांसप्रेंसी का तकाजा है कि प्रधान मंत्री खुद ग्राएं श्रीर सारे देश को विश्वास में लें, सदन को विश्वास में लें।

THE DEPUTY CHAIRMAN: It is the joint responsibility of the Government and he is the Minister concerned. He should answer.. [Interruptions]

डा० मुरली मनोहर जोशी: जोइंट रेस्पोंसिबिलिटी का सिद्धांत जोइंट पालिया-मेंट्री कमेटी की डिबेट के समय उसी पार्टी के लोगों ने बिल्कुल सदन में छोड़ दिया। उस वक्त किसी ने जोइंट रेस्पोंसि-बिलिटी का सिद्धांत नहीं माना था। जोइंट रेस्पोंसिबिलिटी का सिद्धांत... (श्यवधान)

THE DEPUTY CHAIRMAN: Otherwise, I am moving on to the next business...(Interruptions) Shri Nilotpal Basu... (Interruptions).

»R. BIPLAB DASGUPTA : He has lost his credibility. We . don't want to listen to him. .{Interruptions}

THE DEPUTY CHAIRMAN : Shri Pramod Mahajan.. *(Interruptions).* Shri Satya Prakash Malaviya.

श्री सत्य प्रकाश मालबीय: (उत्तर प्रदेश): माननीय उपसभापति महोदया; में स्पष्टीकरण पूछना चाहता हूं लेकिन स्नापके कर्तव्य की स्रोर भी ध्यान दिलाना चाहता हूं। जिस कुर्सी पर धाप दैठी हुई हैं उसका भी कर्तव्य है कीर सदन के सदस्यों का भी कर्तव्य है कि सदन सांतिपूर्वक चले। क्योंकि सदन में हल्ला चल रहा है, आंतिपूर्वक नहीं चल रहा है तो मैं कैसे प्रक्रन पूछने में स्रसमर्थ पा रहा हूं।

उपसभापति : सत्य प्रकाश जी, वही फांति किएट करने की मैं सुबह से कोशिश कर रही हूं । ... (अथवधान)

SHRI VISHNU KANT SHAS-TRI : Madam, .. (Interruptions)

THE DEPUTY CHAIRMAN: Keep quiet. Otherwise, I am going to name you. This is the way the Members behave.. (Interruptions).. This is the way the Members are behaving. Whom are they protesting against? I am not understanding it. When the Minister is here to answer, they are not allowing him to answer.. (Interruptions)

SHRI SIKANDER BAKHT: I want to know from the Minister वे कितने हुआर करीढ़ रुपये की जिम्मेदारी लेते है, बताइए ?

SHRI NILOTPAL BASU (West Bengal): Madam, the questions, the clarifications.. (Interruptions)...

THE DEPUTY CHAIRMAN : Don't force me to pass a comment on you.

SHRI NILOTPAL BASU: Madam, the clarifications that I would like to seek pertain not only to the Food Ministry but to other Ministries also because several estimates, several statements made by the Government over a period of time have gone away. If I want to have my points properly clarified, no Minister less than the Prime Minister can do this. This is my problem.

THE DEPUTY CHAIRMAN: If you are not interested, it is fine. No problem. All right, you are riot seeking any clarifications. Mr. Pramod Mahajan, you are also not interested. Now, Shri John F. Fernandes.

SHRI JOHN F. FERNANDES (Goa): Madam, I welcome the statement made by the hon. Minister. But I have certain clarifications to be sought. The Minister has said in his statement that the Government has intimated the STC and the MMTC. (Interruptions)...

THE DEPUTY CHAIRMAN: I cannot stop him from speaking. The only thing left for me is to remove those who are disturbing the proceedings after naming them from this House which I have never done in the last seven years of my being the Deputy Chairman. I can only request them. If the Members have lost their respect for me and this House, I cannot help it. If they don't want to speak, let them not speak. But if somebody wants to speak, let him speak.

SHRI S. JAIPAL REDDY: Madam, we too want *to ask. But we want to ask the Prims Minister.

THE DEPUTY CHAIRMAN: There is no condition in this. No such condition. The Minister can satisfy you.

SHRI SIKANDER BAKHT: Is it not a total failure of the Government? Is it not proper that he should risign? Let the Minister do that. Then we will allow the House to proceed.

THE DEPUTY CHAIRMAN: You ask the Minister to do that.

SHRI SIKANDER BAKHT: It is a total failure of the entire functioning of the Government. It is a total failure. Who is responsible for this '?

उपत्थानितः ग्राप सही सवास पूछ लीजिये ना...(स्पवधान)

श्री किंग्बर बस्तः यह बात उनके कानों तक पहुंच गई होगी...(व्यवकान) वह तो खामोश बैठ हैं।

مشری سکندر بخت؛ یه بات أن سحه کافون تک بهنچ گئی بودگی .. "مداخلت"... وه توخاموش بسیقی بین -

DR. MURLI MANOHAR JO-SHI : We are saying that he is responsible. (*Interruptions*)..

श्री एस० एस० अहलुवालिया: महोदया, ये सदन को मजाक बना रहे हैं.... (व्यवधान) ये नहीं चाहते कि कोई भी सदस्य क्लैरिफिकेशन पूछें..... (व्यवधान)

SOME HON. MEMBERS: They are all shouting. How can we put any questions

SHRI V. NARAYANASAMY: Madam, you kindly take up some other item. In spite of your efforts, they are not willing to listen to you.

THE DEPUTY CHAIRMAN: I am unable to understand what they want. First, you tell the administrative Minister what your problem is.. (Interruptions). Dr. Joshi, I have never worked under pressure nor has anybody brought pressure on me. I am going to sit in the House the whole night.. (Interruptions).. I am not going to come under any pressure of anybody. You may shout as you may like.

डा॰ मरली मनोहर जोशी : महोदखा, सवाल इस बात का नहीं है। देवाब का सवाल नहीं है। यह तो सारे देश की उत्कंठा है...(व्यवधान) सारा देश

^{*()} Translation in Arabic Script.

चितित है इस सवाल पर और हम उसी चिता को व्यक्त कर रहे हैं। हम तो सारे देश की तरफ से कहने ग्राये हैं। हम देश की शोगों की चिता व्यक्त कर रहे हैं।....(स्थवधान)

उनसभापति : स्राप चैठ जाइये । पता नहीं कहां से श्राये हैं ... (व्यवधान) I am sorry. This House is not taking note of slogan-shouting. I would not permit it. If you want to do it, do it. You are spoiling your own name, your own Membership, and the oath you have taken for this House. You have come here to ask the Government, not to slogan-shouting. You go ahead and do it. (Interruptions)

बा॰ मुरसी भनोहर जोशी: हमने संविधान की श्राय ली है श्रीर संविधान भारत के हर एक नागरिक को न्याय दिलाने की बात करता है। हम भारत के हर नागरिक को न्याय दिलाना चाहते हैं। हम प्रधान मंत्री को यहां बुलाना चाहते हैं। ... (व्यवधान)

SHRI S. JAIPAL REDDY: Madam, what is the difficulty for the Prime Minister? We are not prepared to address our questions to the Food Minister. (*Interruptions*) In fact, the Food Minister has also many questions to put to the ;Prime Minister. Mr. Kalp Nath Rai is not the only accused. There are many other accused persons in this muddle-cumscandal. Therefore, only the Prime Minister is competent.. (*Interruptions*)

THE DEPUTY CHAIRMAN: I can go to another Motion. (Interruptions)

SHRI V. NARAYANASAMY: The Food Minister will reply to all your points... Why are you agitated? (Interruptions)

SHRI S. JAIPAL REDDY: Mr. Kalp Nath Rai himself has many clarifications to seek from the Prime Minister. So, the Prime Minister should come here to answer the questions of Mr. Kalp Nath Rai. (*Interruptions*) Mr. Kalp Nath Rai is not the only accused person.

(Interruptions)

SHRI V. NARAYANASAMY:

Madam, the Opposition does not want a discussion on the subject. That is very clear now (Interruptions)

THE DEPUTY CHAIRMAN: The Leader of the House is there. Please take your seats.

THE LEADER OF THE HOUSE (SHRI S. B. CHAVAN): May I request the hon. Deputy Chairman* to adjourn the House for ha f an hour and call a meeting of all the Leaders? And thereafter, we can decide the future course of action.

THE DEPUTY CHAIRMAN: Please come to my Chamber and we will discuss.

The House is adjourned for half an hour.

The House then adjourned at three minutes past three of the clock.

The House reassembled at thirty-six minutes past three of the clock,

THE DEPUTY CHAIRMAN in the Chair.

STATEMENT BY MINISTER

Import of Sugar—contd.

THE DEPUTY CHAIRMAN: Hon Members, we had adjourned for half an hour. I had a 'cuss.on with the various members of t&e Shtical parties and their leaders. We thought that as Mr. Kalp Nath BEJ5 go at four o'clock when